

(d) the reasons for allowing use of English in his Ministry and the time upto which this system will continue?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) Yes Sir.

(b) Efforts are made to use Hindi in official work as per the guidelines on the subject, as far as possible.

(c) and (d) Department of Official Language Ministry of Home Affairs issues instructions on the use of Hindi and prepares various programmes, plans and schemes like incentive schemes for original noting/drafting in official work, grant of incentive allowance to Stenographers and Typists for doing their official work in Hindi in addition to English, incentives for writing original books in Hindi etc. for propagation of Hindi in various Ministries/Departments. These programmes, plans and schemes are being implemented by this Ministry to the extent possible.

Jawahar Rozgar Yojana

2754 SHRI D.P. YADAV : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the length of roads in kilometres constructed in the rural areas of Sambhal district in Uttar Pradesh under the Jawahar Rozgar Yojana during 1996-97; and

(b) the amount spent out of the sanctioned amount and the reasons for not spending the remaining funds?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b) There is no district called Sambhal in Uttar Pradesh. Sambhal is a block of Moradabad district. Under Jawahar Rozgar Yojana (JRY) block-wise information is not maintained at the Central level.

[English]

Fire at Jhansi Oil Depot

2755 SHRIMATI GEETA MUKHERJEE : Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 3946 dated December 18, 1996 and state :

(a) the details of the report of High Level Committee set up to go into causes of fire in Jhansi Oil Depot of Indian Oil Corporation Ltd.;

(b) the action taken against erring Indian Oil Corporation officials; and

(c) the compensation given to the dependents of the employees who died in the incident?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) The main finding of the High Level Committee set up by the Indian Oil Corporation Ltd. to go into the causes of the fire in the Jhansi Depot on 19-11-1996 is that most probably the cause of the fire could be either static charge accumulation due to loose earthing connection or a spark from a defective spark arrestor of a tank truck entering MS vapours that were being displaced from the truck under filling on Bay No. 2 at the Depot.

(b) The Depot Manager Incharge of Jhansi Depot at the time of the incident has been placed under suspension and a supervisory workman has also been placed under suspension and chargesheeted.

(c) The IOC has paid the following compensation to the families of the fire victims :

(i) Rs. 2,37,900 was paid in the case of one of the deceased IOC employees and Rs. 2,10,180 was paid to the other deceased employee.

(ii) Rs. 50,000 each was paid to the eight deceased persons other than the IOC employees.

(iii) Rs. 10,000 each was paid to two injured persons. IOC also organised the movement of 3 serious burn cases from local hospitals to hospitals in Delhi and paid for the treatment.

J.R.Y.

2756. SHRI SANDIPAN THORAT : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the amount allocated and actually utilised under JRY for Maharashtra during the last three years and achievements reported thereon;

(b) the details of funds allocated for the current year and target fixed for the purpose;

(c) whether review of performance/implementation of JRY was undertaken recently and deficiencies noticed and action taken for removal of the same;

(d) if so, the details thereof; and

(e) the major cases of financial irregularities/manipulations and frauds noticed in implementation and action taken against the defaulting officials?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) The amount allocated and actually utilized under Jawahar Rozgar

Yojana (JRY) for Maharashtra during the last three years and achievement reported are as detailed below :

Year	Allocation (Centre+ State)	(Rs. in Lakhs) Utilisation	(Lakh Man days) Achievement (No. of man days generated)
1993-94*	37056.78	27015.01	1188.50
1994-95*	39760.19	36760.33	1100.73
1995-96*	41658.79	39801.56	1014.47

*Including IAY and MWS.

(b) An Amount of Rs. 18937.55 lakhs (including State share) have been allocated to Maharashtra State during 1996-97 and a target of 469.32 lakh man days have been fixed under JRY.

(c) and (d) JRY was reviewed and the programme was streamlined and restructured from 1.1.1996. The sub-schemes of JRY i.e. IAY and MWS were made independent schemes. Intensified JRY was discontinued and merged with the EAS.

(e) No major cases of financial irregularities/ manipulations and frauds have been reported to this Ministry. As and when any complaint is received, the same is referred to the State Government for taking necessary remedial action.

Allotment of Land

2757. KUNWAR SARVARAJ SINGH : Will the PRIME MINISTER be pleased to state :

(a) the allotment of land made so far for the memorials of the political leaders including ex-Prime Ministers; and

(b) the area covered in each case and the estimated cost of the land and structures involved?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b) Land for memorials of Political Leaders has been made available either free or on token recovery of licence fee of Re. 1/-. A *statement* indicating the extent of land, estimated cost of structures is enclosed.

Statement

The memorials of late leaders are located in some of Government bungalows. In some cases land has been allotted/utilised for setting up of their memorials. The area allotted/utilised/covered in each case and the estimated cost of structures involved is as follows :

S.No.	Name of the Samadhis	Area covered (in Acres)	Cost of Structure (Rs. in crores)
1	2	3	4
1.	Raj Ghat Samadhi Committee	59.00	01.20
2.	Gandhi Smarak Nidhi	06.199	-
3.	Gandhi Darsan Samiti	36.92	-
4.	Kisan Ghat	19.00	01.02
5.	Vir Bhumi	15.00	06.70
6.	Shanti Vana	60.00	04.80
7.	Vijay Ghat	40.00	02.20
8.	Giani Jail Singh Samadhi	05.13	00.01
9.	Samta Sthala	12.00	00.36
10.	Mazar of Late Shri Fakhruddin Ali Ahmed	00.346	00.045
11.	Rajiv Gandhi Ninaivagam at Sriperumpudur	12.13	Phase-I 21.15 being met by M/o UA and E. Phase-II 17.50 to be funded by M/o Human Resource.
12.	Abhay Ghat samadi of Hon'ble late PM Sh. Morarji Desai		7450 Sq.Mtrs. at Sabarmati Ashram, Ahmedabad
13.	Mazar of Zakir Hussain		1330 Sq. Mtrs.